

NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

C.P. No. 47/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

Name of the Company: Kamal Uday Shankar Chaudhary  
V/s.  
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------------------------	-------------	----------------	-----------

1.

2.

**ORDER**

None present for Petitioner.

Petitioner sent a letter of adjournment.

Petitioner filed proof of service of notice on Respondent.

None appeared for Respondent.

Reply not filed by Respondent.

List the matter on 31.08.2017 for hearing.

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 26th day of July, 2017.